

COURT-II
Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal Nos. 170 and 171 of 2013

Dated : 5th March, 2014

Present: Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. Justice Surendra Kumar, Judicial Member

In the matter of:

Appeal No 170 of 2013

Rithwik Energy Generation Pvt. Ltd. ... Appellant(s)
Versus
State Load Despatch Centre & Ors. ... Respondent(s)

Counsel for the Appellant(s) : Mr. Basava Prabhu Patil, Sr. Adv.
Mr. S. Prabhu, Mr. B.S. Prasad

Counsel for the Respondent(s) : Mr. A.M. Shodhan Babu for R-3
Ms. Swapna Seshadri for R-1

Appeal No 171 of 2013

Ravikiran Power Projects Pvt. Ltd. ... Appellant(s)
Versus
State Load Despatch Centre & Ors. ... Respondent(s)

Counsel for the Appellant(s) : Mr. Basava Prabhu Patil, Sr. Adv.
Mr. S. Prabhu, Mr. B.S. Prasad

Counsel for the Respondent(s) : Ms. Shikha Ohri for R-3
Ms. Swapna Seshadri for R-1

ORDER

At the request of the learned counsel for the parties, this matter may be taken up on 02.04.2014 along with Appeal No. 20 of 2014.

Post the matter for further hearing on **2nd April, 2014.**

(Justice Surendra Kumar)
Judicial Member

(Rakesh Nath)
Technical Member